

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5775
ANSWERED ON:02.05.2013
SPILLOVER OF IRRIGATION PROJECTS
Reddy Shri Magunta Srinivasulu

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether over half of irrigation projects in 12th Five Year Plan period have spilledover from 11th Plan to 12th Plan period;
- (b) if so, the details of such projects, State/UT-wise and reasons therefor; and
- (c) the steps being taken to avoid such situation in future?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) At the end of XI Plan, 326 Projects in the country including 148 Major, 138 Medium & 40 Extension, Renovation & Modernisation (ERM) were ongoing as indicated in the Report of the Working Group on Major, Medium Irrigation & Command Area Development for XII Plan formulation. Besides, 38 projects were reported as completed, with liabilities in XII plan and 86 projects were proposed as new under Major/Medium irrigation sector. Out of the above 326 ongoing projects, 86 projects are spill over projects from the XI Plan alone. State-wise details is at Annexure-I. The general reasons for delay in implementation of the major/medium irrigation Projects as reported by the State Governments to the Working Group for the XII Plan Formulation, inter-alia, include paucity of funds, interstate problems, delay in land acquisition, delay in environment and forest clearance process, naxal menace, change in design, rehabilitation and resettlement issues, contractual litigation, local disputes, inter-departmental clearances i.e. Railways, Roads, Highways, & Power departments.

(c) The Union Government provides Central Assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments for eligible projects as per AIBP Guidelines to enable the completion of the approved ongoing irrigation projects. Short comings in implementation of AIBP schemes are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. The implementation bottle necks are also brought to the notice of the implementing agencies and others concerned.